

CENTRAL CIVIL ACCOUNTS SERVICE (ASSISTANT ACCOUNTS OFFICER) RECRUITMENT RULES, 1990

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SCHEDULE 1 :- SCHEDULE

CENTRAL CIVIL ACCOUNTS SERVICE (ASSISTANT ACCOUNTS OFFICER) RECRUITMENT RULES, 1990

G.S.R. 134, dated 20th February, 1990.-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Assistant Accounts Officer of the Central Civil Accounts Service, namely :-

1. Short title and commencement :-

(1) These rules may be called the Central Civil Accounts Service (Assistant Accounts Officer) Recruitment Rules, 1990.

(2) They shall be deemed to have come into force on the 1st day of April. 1987.

2. Number of posts, classification and the scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit and other qualifications, etc :-

The method to the said post, age limit, qualifications and other matters relating thereto shall be as specified in columns 5 to 14 of the said Schedule.

4. Liability for transfer :-

The Assistant Accounts Officers shall be liable to transfer anywhere in India.

5. Disqualifications :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage, with any person, shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and there are other grounds for so doing, exempt any person from the operation of this rule.

6. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

7. Savings :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of the post.	No. of posts.	Classification.	Scale of pay.
1	2	3	4
Assistant Account Officer.	1098* (1989)	General Central	Rs. 2000-60-2300-
	*Subject to	Service Group- 'B',	EB-75-3200.
	variation de	Gazetted	
	pendent on	Ministerial.	
	work-load.		
	Note : Not		
	more than		

	80% of the		
	posts sanction		
	ed in the		
	scale		
	of pay of Rs.		
	1640 2900		
	will be treated		
	to have been		
	placed in the		
	scale of pay		
	of		
	Rs. 2000		
	3200 (Func		
	tional).		